# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# **LOK SABHA UNSTARRED QUESTION NO. 2706**ANSWERED ON 2<sup>ND</sup> AUGUST, 2018

## NATIONAL HIGHWAY PROJECTS PENDING DUE TO FOREST CLEARANCE

2706. PROF. A.S.R. NAIK: SHRI NAGENDRA KUMAR PRADHAN:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether some National Highway (NH) projects which are sanctioned/under construction and are facing problems of forest clearance thereby leading to non-completion and cost escalation of the projects;
- (b) if so, the details thereof including NH-53 (Sambalpur-Tileibani No. 1 project);
- (c) the steps taken by the Government to address the problem;
- (d) whether there is any coordination mechanism between the Ministries to sort out this issue prior to sanction of the projects to avoid delay; and
- (e) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI MANSUKH L. MANDAVIYA)

- (a) to (b) The details of the delayed/pending projects due to the forest clearance are given at Annexure-I. Sambalpur to Talebani project has got the stage-I forest clearance on 24.05.2017.
- (c) to (e) National Highway projects are delayed mainly due to land acquisition, utility shifting, non-availability of soil/aggregate, poor performance of contractors, environment/forest/wildlife clearances, ROB & RUB issues with Railways, public agitation for additional facilities, arbitration/contractual disputes with contractors etc. In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors. To expedite completion of these projects various steps are also taken which include streamlining of land acquisition & environment clearances, premium rescheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. Apart from this Committee of Infrastructure headed by Hon'ble Minister also meets regularly in order to resolve various issues including Forest/Environment Clearance issues.

**ANNEXURE** REFERRED TO IN REPLY TO PARTS (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO. 2706 FOR ANSWER ON 02.08.2018 ASKED BY PROF. A.S.R. NAIK AND SHRI NAGENDRA KUMAR PRADHAN REGARDING NATIONAL HIGHWAY PROJECTS PENDING DUE TO FOREST CLEARANCE.

Details of the Delayed/Pending projects due to forest clearance

S No	State/Scheme/Agency	Number of Delayed/Pending Projects
1	Bihar	1
2	Chhattisgarh	1
3	Gujarat	3
4	Haryana	1
5	Himachal Pradesh	2
6	Jharkhand	4
7	Kerala	3
8	Odisha	3
9	Punjab	1
10	Rajasthan	1
11	Uttar Pradesh	1
12	Uttarakhand	4
13	SARDP-NE (PWD)	9
14	NHDP-IV A	2
15	VRC	1
16	NHIIP/EAP	1
17	NHAI	9
	Total	47

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